

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2460/2001

This the 21st day of August, 2002

(15)

Hon'ble Shri V.K. Majotra, Member (A)

Hon'ble Shri Shanker Raju, Member (J)

Mr. Narinder Kumar
S/o Late Shri Charan Singh
R/o 543, Type-I, Block-3,
New Central Jail, Staff Quarter,
New Delhi.

-Applicant

(By Advocate: None)

Versus

1. Additional I.G. (Prisons),
Prison Head Quarters,
New Delhi.
2. Dy. Supdt. Jail-III,
Central Jail,
New Delhi.
3. Govt. of NCT of Delhi,
Through its Secretary,
New Secretariat,
ITD, New Delhi.

-Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

None has been appearing on behalf of the applicant on the last couple of hearings. It seems the applicant is not interested in pursuing the matter. The OA is dismissed in default and for non-prosecution.

S. Raju

(Shanker Raju)
Member (J)

V.K. Majotra

(V.K. Majotra)
Member (A)

cc.